

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1.	B. Sarathbabu Advocate	Counsel For Rec, Chennai	B. Sarathbabu
----	---------------------------	--------------------------	---------------

2.	Rohan Rajasekaran Preethi- S Arasu for Rajagopal + Raghunathan Advocates	Counsel for Petitioner	Preethi S Arasu
----	---	------------------------	-----------------

ORDER

Counsels for the Petitioner present and submitted that the Company is struck off from the Register of the Companies due to which there is requirement to file Application under section 252 and prayed for time. Counsel for RoC also present. At request, time is enlarged. Put up on 11.01.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk